

DIVISION BENCH

O-116

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/293(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th April, 2021, 10:30 A.M

Name of the Company	CORPORATION BANK Vs. AMICUS OIL AND CHEMICAL PRIVATE LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearance:

None

ORDER

No representation on behalf of the parties.

List this matter on 12.05.2021.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**